

(4) Shri Gangacharan Dixit ; (5) Shrimati Ganga Devi ; (6) Shri Tukaram Hurji Gavit ; (7) Shri Y. Gadilingana Goud ; (8) Shri Samar Guha ; (9) Kumari Kamla Kumari ; (10) Shri G. Y. Krishnan ; (11) Hazi Lutfal Haque, (12) Shri Yamuna Prasad Mandal ; (13) Shri Dhuleshwar Meena ; (14) Shri Mohan Swarup ; (15) Shri B. S. Murthy ; (16) Shri Kedar Paswan, (17) Shri Ram Charan ; (18) Shrimati Tara Sapre ; (19) Shri Ramavatar Shastri ; (20) Shri T. M. Sheth, (21) Shri Satya Narain Singh ; (22) Shri P. Sivasankaran ; (23) Shri Ramachandra Ulaka ; and (24) Shri Tenneti Viswanatham."

MR. CHAIRMAN : The question is :

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to provide for the prevention of water pollution and the maintaining or restoring of wholesomeness of water, for the establishment, with a view to carrying out the purposes aforesaid, of Prevention of Water Pollution Boards, for conferring on such Boards functions relating thereto and for matters connected therewith, made in the motion adopted by Rajya Sabha at its sitting held on the 18th August, 1970 and communicated to this House on the 19th August, 1970 and do resolve that the following twenty-four members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—

(1) Shri Maganti Ankineedu ; (2) Shri Ram Singh Ayarwal ; (3) Shri N.T. Das ; (4) Shri Gangacharan Dixit ; (5) Shrimati Ganga Devi ; (6) Shri Tukaram Hurji Gavit ; (7) Shri Y. Gadilingana Goud ; (8) Shri Samar Guha ; (9) Kumari Kamla Kumari ; (10) Shri G.Y. Krishnan ; (11) Hazi Lutfal Haque ; (12) Shri Yamuna Prasad Mandal ; (13) Shri Dhuleshwar Meena ; (14) Shri Mohan Swarup ; (15) Shri B. S. Murthy ; (16) Shri Kedar Paswan ; (17) Shri Ram Charan ; (18) Shrimati Tara Sapre ; (19) Shri Ramavatar Shastri ; (20) Shri T.M. Sheth ; (21) Shri Satya Narain Singh ; (22) Shri P. Sivasankaran ; (23) Shri Ramachandra Ulaka ; and (24) Shri Tenneti Viswanatham."

The motion was adopted.

18.18 hrs.

STATEMENT ON THE FLOOD SITUATION IN THE COUNTRY

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : As promised in the morning, I laying the second supplementary statement on the Flood situation in the country on the Table of the House. [*Placed in Library.* See No. LT-4163/70]

18.19 hrs.

DISCUSSION *Re.* SHORTAGE OF FISH SUPPLY IN WEST BENGAL AND ASSAM

MR. CHAIRMAN : The House will now take up Mr. Jyotirmoy Basu's motion on the shortage of fish. Shri Jyotirmoy Basu.

SHRI JYOTIRMOY BASU (Diamond Harbour): Sir, there is an acute fish famine in West Bengal and Assam. In Assam, fish is being sold between Rupees 16 and 25 a kilo and in West Bengal it is between Rs. 10 and 14.

It is primarily due to partition of the country which was a national responsibility, and I shall tell you in a minute how the Central Government have miserably failed, deliberately and due to inefficiency also. It is more felt in those areas because people there are dependent on fish diet very much for finding their minimum protein requirements for living. There is no other form of protein that is available. A very eminent scientist has very recently said that the development of the brain does not take place unless there is adequate protein-intake in a certain age group.

The world consumption of fish has increased, but in fish-eating areas of West Bengal and Assam, due to non-availability and high price, it has decreased, causing demoralisation and malnutrition amongst the people. Lack of protein will make this race morbid and of sub-human standard. I warn the Government to take note of this, but I do not really hope that this Government is capable of taking note of the seriousness of the whole thing.